

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.1450/2019  
M.A. No.1613/2019

Thursday, this the 9<sup>th</sup> day of May 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Mr. Rahul Kumar & others

..Applicants  
(Mr. Devadatt Kamat, Senior Advocate and Mr. Aditya Bhat,  
Advocate with him)

Versus

1. Union of India through Secretary  
Ministry of Personnel, PG & Pensions  
North Block, New Delhi – 110 001
2. UPSC  
Through its Chairman  
Dholpur House, Shahjahan Road  
New Delhi – 110 09

..Respondents  
(Mr. Deepak Bhardwaj, Advocate for respondent No.1 –  
Mr. R V Sinha, Advocate for respondent No.2)

**O R D E R (ORAL)**

**Justice L. Narasimha Reddy:**

Heard learned senior counsel for applicants and learned  
counsel for respective respondents at some length. Having  
argued various points on different aspects, learned senior  
counsel for applicants sought permission to withdraw the O.A.  
We accord permission.

2. The O.A. is dismissed as withdrawn. There shall be no order as to costs.

**( Aradhana Johri ) ( Justice L. Narasimha Reddy )**  
**Member (A) Chairman**

**May 9, 2019**  
/sunil/